

[Secretary]

rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Haryana Appropriation Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 20th March, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the West Bengal Appropriation (Vote on Account) Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the West Bengal Appropriation Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.23 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### TWENTY-FIFTH REPORT

श्री हरबयाल उबंगरा (पूर्वो दिल्ली) : श्रीमन् मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति का 25वां प्रतिवेदन प्रस्तुत करता हूँ।

12.23½ hrs.

### \*DEMANDS FOR GRANTS, 1968-69

#### MINISTRY OF HOME AFFAIRS

MR. SPEAKER: The House will now take up discussion and voting on Demand Nos. 38 to 52, 117 and 118 relating to the Ministry of Home Affairs for which 8 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

#### DEMAND NO. 38—MINISTRY OF HOME AFFAIRS

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs. 1,24,05,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1969, in respect of 'Ministry of Home Affairs'"

#### DEMAND NO. 39—CABINET

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs. 55,86,000 be granted to the

\*Moved with the recommendation of the President.